

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 2627
ANSWERED ON 16.03.2026

WATER QUALITY TESTING AND COMPLIANCE

2627. SHRI RAGHAV CHADHA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the total number of water samples tested during the last five years, State-wise and year-wise;
- (b) the percentage of samples found non compliant with BIS drinking water standards, contaminant-wise;
- (c) whether corrective action was initiated in cases of contamination and if so, the details thereof; and
- (d) the measures taken to upgrade water testing laboratories and expand NABL accreditation across districts?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) to (d) Under Jal Jeevan Mission (JJM), as per existing guidelines, Bureau of Indian Standards' BIS:10500 standards are adopted as benchmark for quality of water being supplied through the piped water supply schemes. Drinking Water being a State subject, the responsibility of Planning, Designing, Approval, Implementation, Operation & Maintenance of drinking water supply schemes, taking corrective/ remedial measures for sample found contaminated after testing, is vested with State/UT Governments. The Government of India supplements the efforts of the States/ UTs by providing financial, policy guidance and technical assistance. States/ UTs have been advised to plan and implement piped water supply schemes based on alternative safe water sources for the villages with water quality issues. Moreover, States/ UTs have also been advised to undertake testing of water quality on a periodic basis and take remedial action wherever necessary, to ensure that the water supplied to households is of prescribed quality. The State-wise details of water quality testing reported by States/UTs on JJM-WQMIS since 2021-22 is **annexed**.

As per the Operational Guidelines, States/ UTs can utilize up to 2% of their annual allocation of funds under JJM for Water Quality Monitoring & Surveillance (WQM&S) activities, inter-alia, which includes setting up and strengthening of water quality testing laboratories, procurement of equipment, instruments, chemicals, glassware, consumables, hiring of skilled manpower, surveillance by community using field test kits (FTKs), awareness generation, educational programmes on water quality, accreditation/recognition of laboratories, etc.

In consultation with various stakeholders 'Concise Handbook for Monitoring Water Quality of Piped Drinking Water Supply to Rural Households' has been released in December 2024 for guidance to States/ UT's. This handbook recommended for a comprehensive testing of drinking water samples at various testing points such as source, treatment plant, storage and distribution points, and remedial action wherever necessary, to ensure that the water supplied to households is of prescribed quality.

Further, the Department issues periodic advisories and directions to States/UTs to obtain and maintain accreditation for their drinking water testing laboratories, in order to ensure the reliability, accuracy, and credibility of the data they produce.

Annexure referred to in reply to Rajya Sabha Unstarred Question No. 2627 answered on 16.03.2026

State-wise details of water quality testing reported by States/UTs

Sl. No.	State	No. of samples tested in lab					No. of samples found with Chemical contamination					No. of samples found with Bacteriological contamination				
		2021-22	2022-23	2023-24	2024-25	2025-26*	2021-22	2022-23	2023-24	2024-25	2025-26*	2021-22	2022-23	2023-24	2024-25	2025-26*
1	A&N Islands	992	1,152	984	1,172	2,626	52	36	208	100	21	58	34	14	92	11
2	Andhra Pr.	3,64,606	6,14,014	6,99,999	6,86,179	6,73,845	14,829	14,246	11,928	1,390	16	25	24	38	46	-
3	Arunachal Pr.	26,007	29,178	39,238	22,271	8,875	68	-	16	-	1	4	1	-	-	-
4	Assam	2,16,323	1,69,108	2,97,405	2,70,466	1,84,805	16,510	4,289	6,531	3,692	1,738	292	272	960	588	50
5	Bihar	2,02,493	2,32,425	1,60,783	2,74,547	1,25,466	7,859	5,381	7,519	19,044	91	-	4	2	22	-
6	Chhattisgarh	68,935	1,11,208	1,23,175	1,60,891	93,996	1,875	2,364	1,457	690	91	7	12	5	7	-
7	DDNH	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8	Goa	8,571	8,881	10,336	13,660	7,246	11	47	30	21	44	2	3	-	-	-
9	Gujarat	2,39,232	2,57,489	1,53,057	71,204	2,80,258	16,253	24,840	14,170	4,420	5,588	2,549	1,529	819	266	121
10	Haryana	96,910	82,725	69,702	60,757	25,240	397	3,689	1,275	259	71	497	12,657	5,507	1,348	325
11	Himachal Pr.	2,66,754	1,98,497	2,20,428	2,41,458	2,51,299	12	24	51	17	6	5	63	82	8	5
12	Jammu & Kashmir	1,97,360	2,67,334	2,53,364	2,66,547	2,91,379	710	252	255	52	17	786	555	151	42	126
13	Jharkhand	1,49,724	1,95,314	2,14,431	2,18,562	1,91,352	1,354	11	222	18	12	-	-	19	3	34
14	Karnataka	1,59,533	2,22,732	2,66,532	3,21,759	2,25,609	12,518	20,233	24,917	17,261	11,756	-	10	4,670	2,574	512
15	Kerala	2,41,787	4,55,436	6,36,043	7,00,732	3,24,049	58,515	70,262	80,836	12,839	6,974	1,69,764	2,40,629	2,77,151	47,260	26,309
16	Ladakh	5,359	5,480	7,706	10,229	8,282	129	89	122	94	91	44	2	80	7	-
17	Lakshadweep	3,483	4,778	6,880	7,897	3,407	96	117	181	72	8	15	25	61	171	37
18	Madhya Pr.	3,44,612	6,37,637	5,74,409	5,74,798	4,46,331	1,832	2,438	2,032	701	420	264	277	635	133	90
19	Maharashtra	69,215	3,93,623	6,42,396	5,87,570	5,23,841	3,340	21,936	28,421	23,257	12,237	3,819	13,817	18,336	15,982	11,690
20	Manipur	17,413	22,373	17,413	19,508	5,315	2	2	25	-	-	-	-	-	-	-
21	Meghalaya	7,104	32,805	51,836	40,657	35,149	4	15	53	108	146	42	19	94	180	264
22	Mizoram	18,930	37,306	29,224	21,908	7,551	390	473	485	135	141	428	1,401	1,792	1,143	250
23	Nagaland	4,308	12,747	7,947	6,751	1,258	402	45	172	21	35	-	-	-	5	-
24	Odisha	2,16,816	2,37,965	2,60,445	2,72,406	2,25,802	10,971	9,032	6,309	4,017	2,436	222	127	38	34	5
25	Puducherry	942	997	818	287	-	8	18	97	23	-	3	7	43	17	-
26	Punjab	14,930	24,616	33,107	67,481	64,919	815	2,351	560	630	753	36	168	128	-	57
27	Rajasthan	1,11,407	1,41,441	1,98,476	1,80,063	65,112	33,486	38,405	34,222	13,675	5,638	89	203	180	51	34
28	Sikkim	6,252	7,689	15,527	17,297	6,440	5	11	20	93	5	18	1,183	595	3,420	2,142
29	Tamil Nadu	3,46,263	6,71,421	8,48,706	9,07,742	8,86,225	3,514	355	215	130	13	165	29	5	3	-
30	Telangana	2,23,180	2,46,089	2,91,673	2,85,183	2,59,630	508	90	2	3	2	2	2	-	-	-
31	Tripura	30,939	19,572	50,701	82,287	53,797	2,341	2,078	3,986	407	33	70	21	22	33	47
32	Uttar Pradesh	99,006	3,16,618	6,23,246	10,67,899	7,93,884	15,104	13,356	5,553	2,018	1,889	290	945	2,490	1,430	781
33	Uttarakhand	71,203	93,407	1,19,958	1,25,553	98,391	14	22	63	49	65	55	29	43	34	1,249
34	West Bengal	3,41,587	4,67,718	5,74,096	6,82,526	4,21,105	1,19,115	1,64,989	1,51,202	1,31,806	55,960	63,255	83,319	67,058	50,794	23,242
	Total	41,72,176	62,19,775	75,00,041	82,68,247	65,92,484	3,23,039	4,01,496	3,83,135	2,37,042	1,06,297	2,42,803	3,57,370	3,81,019	1,25,693	67,381

2025-26*: As on 11.03.2026

Source: JJM-IMIS